

THE MINISTER OF STATE OF THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) Final estimates of area and production of cotton for 1985-86 have not yet been received from all the States. However, on the basis of reports already received, it is currently assessed that both area and production of cotton during 1985-86 are marginally higher than those in 1984-85 i.e. 74.4 lakh ha. and 84.7 lakh bales of 170 kg. each.

(c) and (d) There has been no slump in internal consumption of cotton, which is reported to have marginally increased as compared to last year. The export quota for the current year has also been considerably enhanced. Further the embargo on minimum exports price for long staple cotton exports has been withdrawn from 27.3.1986. Also in order to mitigate the hardships of the growers due to excess supply, the Cotton Corporation of India was directed to purchase cotton at the minimum support prices announced by the Government. The Corporation had already purchased 15.36 lakh bales as on 10.7.1986, as compared to only 6.40 lakh bales during the corresponding period last year and a total of 6.69 lakh bales during the entire season last year. In addition, the Maharashtra State Cooperative Cotton Growers' Marketing Federation, which procures cotton in Maharashtra under the monopoly procurement scheme, is reported to have purchased about 28.43 lakh bales of cotton till 30th June, 1986 as against 16.97 lakh bales procured during the corresponding period last year. The Government have also been considering a long-term export policy for cotton to alleviate any hardship to the cotton growers.

**Allotment of LIG Flats at Kalkaji
under HUDCO Pattern Scheme 1979**

355. SHRI G. BHOOPATHY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether during February 1983, the Delhi Development Authority announced

allotment of 216 LIG Flats at Kalkaji Extension under HUDCO New Pattern Scheme, 1979;

(b) whether the specific draw has not been held even after lapse of more than 3 years; and

(c) the time by which the D.D.A. propose to provide final allotment/possession of flats ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 304 registrants of LIG category under the New Pattern Scheme 1979 were allotted flats in Kalkaji Extension through draw held in February 1983.

(b) Yes, Sir, specific draw has yet to be held.

(c) The houses are likely to be completed by September, 1986 whereafter the specific draw will be held and allotment letters issued.

[Translation]

Norms followed to provide permanent status to employees of N.S.C.

356. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of employees working in the National Seeds Corporation Limited;

(b) the percentage of employees among them who are permanent;

(c) the norms followed for giving the temporary employees a permanent status; and

(d) whether any time frame has been fixed to make all the employees permanent ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) As on 31st May,

1986, 1718 employees were working in NSC in regular pay scales. In addition to this 950 workers were employed on daily wage basis.

(b) to (d) While the NSC does not have any permanent posts, the employees working in regular scales who complete their probation period satisfactorily, are made regular.

[English]

Memorandum Against Project Coordinator (Barley)

357. SHRI NARAYAN CHOUBEY: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Director of the Indian Agricultural Research Institute (IARI), New Delhi has received a memorandum on behalf of the employees of All India Coordinated (Barley) Improvement Project IARI, Regional Station, Karnal in February, 1986 regarding irregularities in purchases, fund, tempering of official records, misuse of official vehicles etc. against the Project Coordinator (Barley); and

(b) whether any enquiry has been conducted into the allegations; and if so, the results thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Yes, Sir. The further course of action is under consideration in consultation with the Central Vigilance Commission.

Financing of National Housing Schemes

358. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) what are the various national housing schemes funded by HUDCO;

(b) whether Government propose to have uniform guidelines for their national housing schemes;

(c) whether Government are aware of the problems like the shortage of finance for housing and delay in lending money by financial institutions; and

(d) if so, the specific steps taken by Government to tackle the problems and to streamline the procedures for lending money by financial institutions ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The following Social Housing schemes for which the guidelines have been laid down by the Union Government are being financed by Housing and Urban Development Corporation (HUDCO) ;

(i) Housing Scheme for Economically Weaker Sections;

(ii) Housing Scheme for Low Income Group;

(iii) Housing Scheme for Middle Income Group;

(iv) Rental Housing Scheme for State Government Employees.

(c) Yes, Sir.

(d) Various steps have been taken to improve housing inadequacy, some of which are arisen in the country :

(i) The level of investment in the public sector during the 7th Plan has been raised to Rs. 2458 crores as against Rs. 1491 crores in the 6th Plan.

(ii) Under the 20-Point programme which is being implemented as an essential part of State Plans, schemes for allotment of developed house sites free of cost and construction assistance in rural areas have been included. Moreover, the States are being assisted under the financing programmes of Housing and Urban Development Corporation for the schemes for housing of economically